## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

STARRED QUESTION NO:179 ANSWERED ON:18.07.2014 SCHEMES FOR DEVELOPMENT OF WOMEN AND CHILDERN Meena Shri Arjunlal

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the various schemes being implemented by the Government for the welfare and development of women and children in the country and the funds allocated / released / utilized for the purpose to various States including Rajasthan;

(b) whether the Government proposes to provide any special package to the States for development of women and children in tribal areas including Udaipur Division of Rajasthan; and

(c) if so, the details thereof and the time by which the said package is likely to be provided and if not, the reasons therefor?

## Answer

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 179 FOR 18.07.2014 BY SHRI ARJUN LAL MEENA, M.P., REGARDING SCHEMES FOR DEVELOPMENT OF WOMEN & CHILDREN

(a): The Ministry of Women and Child Development is implementing a number of schemes for the welfare and development of women and children in the country. The brief details of major schemes of the Ministry being implemented in the country are given at Annexure – I. The details of the budget allocation [Budget Estimates (BE) and Revised Estimates (RE)] and funds released / expenditure incurred under the schemes of the Ministry during the financial year 2013-14 are given at Annexure-II. The State-wise funds released and expenditure incurred under major schemes of the Ministry during 2013-14 including Rajasthan are provided at Annexure-III.

The details of schemes being implemented by the Ministry for the development and welfare of women and children and the physical achievements under these schemes are also available in the Annual Reports of the respective years of the Ministry, which are available in the Library of Lok Sabha.

(b) & (c) : No special package has been provided to any State for development of women and children in tribal areas including Udaipur Division of Rajasthan. The proposals received from State Government are considered as per the schematic norms and sanctioned on merits.

Out of the total budget allocation (BE) of Rs.20,350.00 crores of the Ministry for the year 2013-14, 8.2% of it viz., Rs. 1,668.70 crores was allocated towards Tribal Sub Plan (TSP) against which Rs. 1,575.78 crores was incurred under TSP during the year. The Integrated Child Development Services (ICDS) Scheme, the flagship programme of the Ministry is covered under TSP.